

Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100) (Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 27.11.2017

~.No.	Name of Mediator	Cases Title	Name of	Name of
			petitioner	Responde nt
			Advocate	Advocate
1	Hon'ble Mr. (Justice)	SB. Civil Second Appeal No. 199/1999 Dr.	A.K. Bhandari	Rajat Ranjan
	SC. Mittal	Naraindas Vs. Rammanohar		
2	Sh. G.K. Garg	S.B. Cr. Misc. Application No. 22/2016 & SB.	Alankrita Sharma	Prahlad Sharma
	Sr. Advocate	Cr. Misc. Bail No. 12082/15 Jitendra		
		Farsoiya@ Dabbu Vs. State		<u></u>
3	Sh. G.5. Hora	D.B. Civil Misc. Appeal No. 6566/2016	Jai Kishan Yogi	Abdul Kalam Khan
	RHJS (Retd.)	Kuldeep Yogi Vs. Soniya Yogi		
4	Sh. J.P. Sharma,	D.B. Civil Mix. Appeal No. 3387/2017	D.C. Gupta	Subhash
	RHUS (Retd.)	Smt. Preeti Bala Sehra Vs. Vishwajeet		Khandelwal
		Mahendiya		
5	Sh. Mohammad Hanif,	S.B. Cr. Revision No. 388/2016	Sandeep Sharma	Mukesh Sharma
	RHJS (Retd.)	Smt. Manju Mali Vs. Bhagwan Mali		
6	Sh. G.P. Pandey	S.B. Cr. Revision No. 1686/2017	Ajay Gupta	A.D. Khan, PP
	RWS (Retd.)	Sandeep Soni Vs. Smt. Mala@Teena		
7	Sh. Pankaj Gupta	5.B. Cr. Revision No. 640/2017	Girraj P Sharma	Ellyas Ali
	Advocate	Vishnu Vs. Lakshmi Bai		L
8	Sh. Sudesh Bansal,	SB. Cr. Revision No. 1590/2017	Vishnu Bohra	Amir Aziz
	Advocate	Smt. Layshree@Leena Vs. State		
9	Sh. Ankur Rastogi	S.B. Cr. Revision Petition No. 1169/2016	Bharat Saini	Vikas Kabra
	Advocate	Satyanarain Vs. Tara Devi		
10	Smt. Madhuri Singh,	S.B. Civil Misc Appeal No. 2486/2017	Mamraj Jat	Jai Prakash
	Advocate	Ram Swaroop Vs. Hansa Devi		
11	Ms. Anita Agarwal	5.B. Cr. Revision No. 97712017	Govind	
	Advocate	Bhagwati Prasad Vs. Smt. Prem	Choudhary	
12	Sh. Harish Kumar	S.B. Cr. Revision Petition No. 629/2016	Rajneesh Gupta	Vigyan Shah
	Tripathi, Advocate	Prakash Sharma Vs. Pratibha Rani Sharma		
13	Sh. RaviBhojak	SB. Civil Arbitration Application No. 64/2016	Saransh Saini	Amit Gupta
	Advocate	Murari Lal Kherari Vs. Sanjay Gupta		
14	Sh. Ashok Sharma	S.B. Cr. Misc. Petition No. 3156/2017	Rajneesh Gupta	Prashant Mishra
	Advocate	Anirudh Sharma Vs. State		

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

(Toshira Malani) Full Time Secretary, RHCLSC Mediation Centre, Rajasthan High Court Jaipur

"Help The Needy -Timely Help May Create History"



Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

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Cause List Date 28.11.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Aduocate
1	Hon'ble Mr. Justice (Retd.) SC Mittal	D.B. Civil Misc. Appeal No. 833/2017 Smt. Vijay Singh Vs. Smt. Yashu Singh	Sunita Pareek	Ajay Kumar Jain
2	Sh. J.P. Goyal \$r. Advocate	S.B. Cr. Revision No. 1136/2014 & 1137/2014 Titixa Vs. Subodh Asopa	Ashok Mishra	Pawan Sharma
3	Sh. Ajeet Bhandari Advocate	S.B. Civil Second Appeal No. 495/2007 Shyam Lal Vs. Prabhati Lal	Sushil Pujari	Arvind Gupta/ Sanjay Mehla
4	Sh. Ramavtar Sharma, RHJS (Retd.)	SB. Civil Second Appeal No. 355/2014 Girdhari Lal Vs. Damodar	Sidarth Kumar Tiwari	Amit Singh Shekhawat
5	Sh. J.P. 5harma, RHJS (Retd.)	S.B. Civil First Appeal No. 193/2012 Gopal Vs. Nand Lal	RP. Vijay	Satish Khandal
6	Ms. Alka Bhatnagar Advocate	5.B. Cr. Revision No. 967/2017 & 687/2017 Smt. Santosh Kumar Vs. Mangilal Meghwal	Namish Nagotia	Sajid Ali

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(Foshita Malari)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court